

considered for STD facility later in the 8th Plan period.

[English]

Prices of Pesticides and Fungicides

7250. SHRI PALAI K.M. MATHEW: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the prices of pesticides and fungicides have increased exorbitantly, placing heavy burden on the agricultural users; and

(b) if so, the steps Government have taken or propose to control their prices?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) The prices of commonly used insecticides (Technical Grade A) registered price rise ranging from 5% to 15% in 1989 over 1988.

(b) To ensure availability of pesticides at reasonable prices to agricultural users, the Government has placed certain pesticides on 'Open General Licence' for import purposes and reduced import duty on some pesticides and raw materials. Besides, the indigenous production of technical grade pesticides and their formulations is being encouraged.

Electronic Telephone Exchange at Junagarh

7251. SHRI G.K. SHEKHADA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up or convert electronic exchange in Junagarh district of Gujarat State; and

(b) if so, the details thereof including the present position in the district?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) There is a proposal to set up an Electronic Exchange at Junagarh.

(b) A 1500 lines C-DOT type of electronic exchange has been allotted for the year 1991-92. The present position of the Crossbar exchange is

i) Capacity	: 7000 lines
ii) Working connections	: 5933
iii) Waiting list	: 3

The Electronic Exchange as at (a) above will be in addition.

Use of Banned Pesticides

7252. PROF. SAVITHRI LAKSHMANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether pesticides which are banned in the developed countries are still being used in India;

(b) if so, the details thereof; and

(c) the steps Government propose to take to stop the use of these pesticides in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). Some of the pesticides, which are banned/restricted in some countries are in use in India. The details are given in statement-I below.

(c) The Registration Committee constituted under the Insecticides Act, 1968 has permitted only the safer chemicals to be used in India only after being satisfied itself about their safety and efficacy on the basis of relevant data submitted for its consideration. This Committee reviews, from time to time, the use of chemicals, which are banned or restricted in other countries, on the basis of the published literature/reports and takes suitable corrective measures. The main reasons for the continued use of some of them are non-availability of safer and cheaper substitutes, comparatively more rapid degradation and less persistence of pesticides in the tropical environmental conditions in India and the recommended use pattern. Having regard to these factors, 18 pesticides have been refused registration, 2 have been phased out of use, 8 pesticides subjected to restrictions in use and 3 have been banned as given in statement-II below.

STATEMENT-I

List of Pesticides Banned/Restricted in other countries but are being used in India

1. Aldrin
2. Chlordane
3. Heptachlor
4. Captan
5. 2, 4-D
6. Aldicarb
7. Carbaryl
8. Dicotol
9. Dimethoate
10. Endosulfan

11. Lindane
12. Methyl Parathion
13. Nitrofen
14. Paraquat
15. Nicotine Sulphate
16. P.C.P.
17. Phorate
18. P.M.A.
19. Tetradifon
20. Zinc Phosphide

STATEMENT-II

List of Insecticides Refused Registration, Phased out of use, Restricted and Banned for use

I. REFUSED REGISTRATION:

1. Calcium Arsenate
2. E.P.N.
3. Azinphos Methyl
4. Lead arsenate
5. Mevinphos (Phosdrin)
6. 2, 4, 5-T
7. Carbophenothion
8. Vamidothion
9. Mephosfolan
10. Azinphos ethy,

11. Binapacryl
12. Dicrotophos
13. Thiodemeton/Diosulfoton
14. Fentin acetate
15. Fentin hydroxide
16. Chinomethonate (Morestan)
17. Ammonium Sulphamate
18. Leptophos (Phosvel)
- II *PHASED OUT OF USE:*
1. Endrin
2. Ethyl parathion
- III. *LIST OF INSECTICIDES RESTRICTED IN USE:*
1. Aluminium phosphide
2. E.D B
3. Dieldrin
4. D.D.T.
5. B H.C.
6. Chlorbenzilate
7. Sodium cyanide
8. Captafol
- IV. *LIST OF INSECTICIDES BANNED:*
1. Dibromochloropropane (DBCP)
2. Toxaphene
3. Pentachloro-nitrobenzene (PCNB)
- Telephone and Telegraph Facilities in Kherakhal Area of Khirshu Block**
7253. SHRI C.M. NEGI: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether Government are aware that there is no telephone or telegraph facility in Kherakhal area of Khirshu Block, Pauri Garhwal; and
- (b) if so, the steps contemplated to connect Kherakhal with telephone and to open a post and telegraph office there?
- THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.
- (b) Telegraph and Telephone facilities will be provided at Kherakhal during 8th Plan. Regarding opening a Post Office information is being collected and will be laid on the Table of the House.
- Suicide by Women In Delhi**
7254. SHRI SAVITHRILAKSHMANAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of women who committed suicide in the last four months in Delhi;
- (b) the number of such cases converted into murder cases later and the details thereof; and
- (c) the action taken by Government against the person found guilty?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) 124 women committed suicide during the period from 1.12.1989 to 31.3.1990.